

(13)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/193/2017
NAME OF THE PETITIONER : LAND MARVEL ANIMATION STUDIOS LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. SRIDHAR

Dy. Secy

[Signature]

M. RATHINAKUMAR

petitioner

M. Rathin.

ORDER

Mr. M. Rathinakumar, Counsel for the Applicant present. Mr. B. Sridhar, the Deputy
RoC in person present and filed the report. Both the parties submitted arguments.

Reserved for order.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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